

**Credit Camps in Tripura**

3036. SHRI MANIK SANYAL: Will the Minister of FINANCE be pleased to state:

(a) whether the commercial banks and gramin banks have abandoned the programme of holding credit camps in Tripura;

(b) if so, since when and the reasons thereof; and

(c) the steps being taken by Government to provide easy loans to the poor people belonging to the Scheduled Castes, Scheduled Tribes and other backward classes in the State?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). There is no programme or scheme formulated either by the Central Government or by the Reserve Bank of India for disbursement of credit by banks through loan melas in Tripura or in any other part of the country. For the scheme of Integrated Rural Development Programme (IRDP) the application forms of beneficiaries are to be prepared in a camp attended by the beneficiaries, the block functionaries, the other concerned departments including the revenue department and the bankers. The camp system is advisable to save time and energy of the beneficiaries in the completion of the applications, and procurement of requisite documents. The public sector banks have also been organising the credit camps in order to provide credit assistance to weaker sections.

(c) The present credit policy already provides a thrust for increased flow of credit to the priority sector and, in particular, to the weaker sections of the society including SC/ST beneficiaries. Banks are required to provide at least 10 percent of their total credit to weaker sections.

**Import of Synthetic Rubber**

3037. SHRI A. VIJAYARAGHAVAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to import synthetic rubber; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). Synthetic Rubber, the following:

i) Styrene Butadiene Rubber (SBR); and

ii) Poly Butadiene Rubber (PBR) appears at Sl. No. 433 of App. 3 part A of Import and Export Policy, 1988-91 (Vol. I) and its import can be made by the actual users against Supplementary Licences. Import can also be made against REP/Additional Licences under flexibility provisions.

2. Import of other varieties of Synthetic Rubber can be made by Actual Users (Industrial) under OGL and by Export House/Trading House against Additional Licences.

**Opening of Bank Branch in Kamblikandom, Kerala**

3038. SHRI PALAI K.M. MATHEW: Will the Minister of FINANCE be pleased to state:

(a) whether there is a demand for opening of a bank branch in Kamblikandom, Idukki District, Kerala;

(b) whether Government propose to open a bank branch in the above area;